

allegations. As, however, the evidence collected was not adequate and the matter required a more thorough probe, the case was referred to the Delhi Police for investigations. The case was subsequently transferred to the Anti-Corruption Department of the Delhi Administration who are now conducting investigations in the matter.

**Health Scheme of N.D.M.C for expectant Mothers and Children**

1685. SHRI BHOLA MANJHI . Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state :

(a) whether New Delhi Municipal Committee has decided to introduce a health scheme to cater to the needs of pregnant mothers and children ; and

(b) if so, the main features thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROF. D. P. CHATTOPADHYAYA) (a) Yes

(b) (i) It is proposed to give integrated health care to all mothers and children

(ii) In addition, all children from 1 to 5 years of age and expectant and lactating mothers will be provided nutritious meals. A pilot project for the nutrition programme is to be started near Gole Market where survey for the total need is being carried out.

**Workers Unions in F.C.I.**

1687. SHRI VAYALAR RAVI : Will the Minister AGRICULTURE be pleased to state :

(a) the total number of Workers Unions in the Food Corporation of India ; and

(b) how many of them are recognised Unions ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : (a) According to the information available with the Food Corporation of India, twentyfive Unions/

Associations are functioning in the Corporation.

(b) Only the Transport and Dock Workers Union, Bombay, which represents departmentalised and other labour, whose terms of service conditions are covered under the Memorandum of Agreement, entered into between the management of the Food Corporation of India and the Union has been given *de-jure* recognition. In addition, four other Unions/Associations have been accorded *de-facto* recognition, for the purpose of negotiations on service matters.

**Central aid to Orissa for Deep Tubewells and Agriculture Purposes**

1689. SHRI ARJUN SETHI . Will the Minister of AGRICULTURE be pleased to state : the amount advanced to Orissa's flood affected area for sinking Deep-tube-wells, for irrigation and agricultural advances during 1971 ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE) : No amount has been advanced to the Government of Orissa specifically for sinking deep tube-wells for irrigation during 1971-72 for the flood affected areas. The Ministry has, however, drilled 6 deep bores for construction of tube-wells in the cyclone affected areas of Orissa on deposit work basis. Out of these 4 successful ones were fully developed as tube-wells, remaining two bores being unsuccessful have been abandoned. Enough sites for further drilling have since been indicated by the State Government and drilling work is now in full swing.

The State Government has been sanctioned short-term loan as under :

For fertilizer marketing	Rs. 182.02 lacks
For fertilizer taccavi	Rs. 280.66 "
For seeds	Rs. 25.00 "
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	Rs. 487.68 "
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Out of which Rs. 300 lakhs was specifically for flood affected areas,